

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 584 of 2020

IN THE MATTER OF:

Andhra Pradesh State Financial Corporation **...Appellant**

Versus

Kalptaru Steel Rolling Mills Ltd. & Anr. **...Respondents**

Present:

For Appellant: Mr. Gautam Singh, Advocate.

For Respondents: Mr. Anoop Prakash, Advocate for R-1.

Mr. PBA Srinivasan, Mr. Avinash Mohapatra, Ms. Iccha Kalash and Ms. Nikita Ross, Advocates for R-2.

With

Company Appeal (AT) (Insolvency) No. 1078 of 2020

IN THE MATTER OF:

Southern Power Distribution Company of A.P. Ltd. **...Appellant**

Versus

Kalptaru Steel Rolling Mills Ltd. & Ors. **...Respondents**

Present:

For Appellant: Mr. Vikramjit Banerjee, ASG with Mr. Rakesh K. Sharma, Ms. Tanvi Gupta, Ms. Shruti Agarwal and Mr. Nishant Sharma, Advocates.

For Respondents: Mr. Anoop Prakash, Advocate for R-1.

Mr. PBA Srinivasan, Mr. Avinash Mohapatra, Ms. Iccha Kalash and Ms. Nikita Ross, Advocates for R-2.

Mr. Gautam Singh, Advocate for R-3.

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ORDER
(Through Virtual Mode)

11.01.2021: Since the pleadings are incomplete, let the same be completed by all the parties within three weeks. Learned counsel for the parties may also file short written submissions, not exceeding three pages, supported by relevant case law together with compilation of relevant case law alongwith pleadings.

List these appeals 'for admission (after notice)' alongwith Company Appeal (AT) (Insolvency) No. 866 of 2020 and Company Appeal (AT) (Insolvency) No. 914 of 2020 on **4th February, 2021**.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

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